## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT KARKARDOOMA COURTS, DELHI

## ORDER

In partial modifications to earlier order no. 14278-14328/Judl./East/KKD/Delhi dt.12.08.2025, the following Committee for all the District i.e. East District/ Shahdara / North-East are hereby constituted with immediate effect.

SL. NO	NAME OF COMMITTEES	NAME OF JU	DICIAL OFFICERS
01	BUILDING MENTENANCE COMMITTEE	1. Sh. Gajender Singh Nagar, Judge, Spl. Judge, NDPS, Shahdara, Chairpe 2. Mr. Mohammad Ehtesham, DJ-03, Shadara, Member 3. Administrative Civil Judge, East, Member 4. Administrative Civil Judge, North-East, Member 5. Administrative Civil Judge, Shahdara, Member	

However, any correspondence with the Hon'ble High Court of Delhi, New Delhi & The Ld. Principal District & Sessions Judge (Hqs) shall be done only through the undersigned.

Note: Rest of contents with respect to order no. 14278-14228/Judl./East/KKD/Delhi dt.12.08.2025 will remain same.

Principal District & Sessions Judge (East) (Officiating)

Karkardooma Courts Delhi:

Copy forwarded for information and necessary action:

/Judl./East/KKD/2025Deff

The Registrar General, Hon'ble High Court, New Delhi
The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Deini
The Principal District & Sessions Judge, Shahdara/North-East, Karkardooma Courts, Delhi
The Concerned Judcial Officers, Karkardooma Courts, Delhi
The Website Committee, Tis Hazari Courts/Karkardooma Courts, Deih

For uploading on LAYERS.

P.S to all the District Court, Delhi,

Principal District & Sessions Judge (East) (Officiating)

Karkardooma Courts, Delhi